NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

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PETITION NUMBER

: TCP/284A/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASKARAN MANDATE HOLDER

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. T. Ranchedon

Advil

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. As seen in the previous orders, time was adjourned based on the submission that the matter is likely to be settled. The matter is adjourned for making submissions by both the counsels. Put up on 18.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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